

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-3327(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**~~ATTENDANCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2020.~~**

**NAME OF THE COMPANY: Ganesham Trexim Pvt. Ltd. V/s. M/s. Parasvnath
Limited**

UNDER SECTION 7 of IBC Code,2016

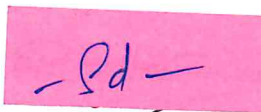
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Siddharth Sharma, Advocate for the Petitioner
Mr. P. Rajesh, Advocate for the Respondent

ORDER

It is alleged by the Ld. counsel for the Financial Creditor that the complete project has been acquired by the Government and possession has been taken over by the government. The compensation has been received by the Corporate Debtor, but despite the same, they have failed to repay its allottees.

Affidavit in this respect by filed by the Corporate Debtor. To come up on
16th January, ~~20.01~~.2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**